

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:587
ANSWERED ON:15.03.2012
SURRENDER OF LPG CONNECTIONS
Singh Shri Sushil Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Indraprastha Gas Ltd. (IGL) has asked the customers in R. K. Puram, New Delhi PNG to surrender their LPG gas cylinders or to face action;
- (b) if so, whether a mechanism is in place for the customers to get their LPG connection back who shift later on to a colony where the piped gas is not available; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a): In pursuance of Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, amended vide Notification dated 10.9.2009, all PNG customers have been urged by the Indraprastha Gas Limited to deposit their domestic LPG cylinders/connection provided by the Public Sector OMCs, in the "safe custody" of the LPG distributor within 60 days upon which they will be issued a Termination Voucher and the security deposit will be refunded to them by the distributor.

(b) & (c): These consumers can get the domestic LPG connection back against the security deposit of the same amount as mentioned in the Termination Voucher if, inter alia, they later shift to an area where piped gas is not available.